

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) NO. 15/Chd/Hry/2017**

In the matter of scheme of amalgamation of:

Kimia Biosciences Ltd.

... Petitioner Company No.1

With

Laurel Organics Limited.

... Petitioner Company No.2

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

On request, adjourned to 04.09.2017 for arguments.



(Justice R.P. Nagrath)  
Member (Judicial)

✓ August 23, 2017  
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